

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:821
ANSWERED ON:26.02.2009
REHABILITATION OF PHYSICALLY CHALLENGED CHILDREN
Khandelwal Shri Hemant

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any scheme for rehabilitation of physically challenged children/physically challenged youth who were not so by birth is under consideration of the Government;
- (b) if so, whether the Government proposes to open schools for disabled children in every district;
- (c) if so, the details in this regard particularly in respect of Betul (M.P.); and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (d) Under Deendayal Disabled Rehabilitation Scheme, grant-in-aid is provided to voluntary agencies to deliver various types of rehabilitation services to persons with disabilities including physically challenged youth and children, who are not disabled by birth. The activities supported under this scheme include special schools, vocational training centres, community based rehabilitation programmes etc. Special schools are supported based on the recommendations of the State/Union Territory Governments.

No special school is being supported in Betul (MP) at present.